

IN THE MATTER OF
Reserve Bank of India
V/s
Dewan Housing Finance Corporation
Limited

APPEARANCES: -

FOR THE APPLICANT

: Adv. Bhagyashree Parab &
Adv. Mangesh Kokare

FOR THE RESPONDENT NO 3, 4 & 6 : Adv. Mukesh Jain a/w Adv.
Margaret D'Souza & Adv Malika Shirzade

FOR THE RESPONDENT NO 17 IA 2849/2849 & IA 2982/2021

: Dr. Manas S Ray, Adv. Bhupinder Jit Kumar

FOR KAPIL VADHAVAN

: Senior Counsel JP Sen a/w Mr. Vishesh
Malviya, Pooja Vasandani & Tejas Popat i/b
Rashmikant

FOR THE RESPONDENT NO 7 in IA 1912/ 2020 : Adv. Monish Panda and
Mr. Mrinal Bharat Ram

FOR THE RESPONDENT NO 5 IN IA 721/2021 : Nikhil Rajani I/b. M/s.
G. Deshpande

FOR THE RESPONDENT NO 1,2,3,4 & 12 IN IA 2852/2021

: Adv. Akhil Nene i/b JSA

FOR THE RESPONDENT NO 16 IN IA 2843/2022 : Adv. Supriya
Majumdar

FOR THE RESPONDENT NO 1 NIPPON in IA 713/2021 & IA 2845/2021 : Adv Saurabh Pandya

FOR THE RESPONDENT NO 1 IN IA 2845 in IA/713/2021 :

Mr. Pesi Modi, Senior Advocate a/w Mr. Amit Agrawal, Mr. Sumit Agrawal,
Mr. Sharad Bansal, Ms. Kalpana Desai, Ms. Radhika Yadav, Mr. Saurabh
Pandya, Mr. Tarun Toprani Advocates i/b Regstreet Law Advisors and
Saurabh Pandya

Section: U/s 9 of Insolvency and Bankruptcy Code, 2016

ORDER

The matter is taken up through Virtual Hearing (VC). The matter could
not be taken up due to paucity of time. List the matter on **06.12.2022**

HIGH ON BOARD for hearing.

Sd/-

SHYAM BABU GAUTAM
Member (Technical)

Manish Tiwari

Sd/-

JUSTICE P. N. DESHMUKH
Member (Judicial)